

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 2

CA 137/2022 In CP 3638/MB/2018

CORAM:
SH. K.K. VOHRA
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **06.04.2022**

NAME OF THE PARTIES: - **Union Of India**
V/s
**Infrastructure Leasing & Financial Services
Ltd & Ors**

Appearance (via video-conference):

For the Petitioner : Mr. Aditya Sikka, Advocate

For the Respondent : Ms. Drishti Das, Advocate

Section 241-242 of the Companies Act, 2013

ORDER

Ld. Counsel for the Respondent is present and waives notice. Ld. Counsel for the Applicant submits that other Applications arising out of the same Applicant are listed on 19.04.22. Ld Counsel for the Respondent to file affidavit in reply in any, by adjourned date. Stand over to **19.04.22.**

Sd/-

K.K. VOHRA
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)

Amol